NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. MA 496/2017 in TCP 67/2013

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Ravindra Pimplikar**
V/s
Concept Engineering Projects Pvt. Ltd.

APPEARANCE :

FOR THE APPLICANT **:** PCS, Ajay M. Antarkar
FOR THE RESPONDENT **:** Adv. Chinmayi Joshi

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **20.03.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
ANKIT